

Prl. District and Sessions Judge
SRI. G S SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	R.A. 348/2018 (ARGUMENTS) IA/1/2018		Devaraju Vs Ramesh	M.Mallikarjunaiah
2	Appl.10(4)(A) 11/2019 (Respondent evidence) IA/1/2019		Kumar K. Vs The Management, Gem Properties Private Limited	Ramesha S.
3	R.A. 74/2019 (ARGUMENTS)		C.Mallappa dead by his L.Rs.Padmavathamma Vs Smt.Latha alias Nagarathnamma	R.P.Prakash
4	R.A. 75/2019 (ARGUMENTS)		Sowbhagya A.P. Vs Smt.Latha alias Nagarathnamma	Harish Babu
5	R.A. 76/2019 (ARGUMENTS)		Kemmpamma Vs Smt.Latha alias Nagarathnamma	Girish
6	R.A. 95/2019 (ARGUMENTS)		N.Prasanna Kumar Vs The Manager, Siddaganga Urban Co-Operative Bank Limited	M.S.Harish Babu N.C.G.
7	R.A. 112/2019 (ARGUMENTS) IA/2/2019		Deepu U. Vs Umashankar	B.S.Doreswamy
8	I.C. 2/2019 (ARGUMENTS)		Barakath Baig Vs The Manager HDFC retail loan	Tippu A C.R.
9	R.A. 187/2019 (ARGUMENTS)		Gangamma Vs Special Land Acquisition officer	Chandrashekariah N M
10	IDact of S10 21/2019 (For Filing Claim Statement)		Doddamma Vs M/s Siddartha Medical College and Hospital.,	a
11	IDact of S10 22/2019 (ISSUES)		G.M.Krishnamurthy Vs Prism Johnson Cement Limited,H and R Johnson (India) Division.,	a
12	Civil Misc. 661/2019 (NOTICE) IA/1/2019		Krishnamurthy Vs Sumangala	Dhananjaya.N.R

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	Appl.10(4)(A) 13/2019 (For Filing Counter Statement)		L.Venkatesh Vs Divisional Controller and Disciplinary Authority KSRTC	Basavaraju M C
14	Appl.10(4)(A) 15/2019 (For Filing Counter Statement) IA/1/2019		Subramanya Vs Fitwel Forging Tools and Pvt Ltd.,	Ramesha S
15	IDact of S10 9/2020 (For Filing Counter Statement)		Ravi R. Vs Divisional Controller, KSRTC.,	a
16	IDact of S10 12/2020 (NOTICE)		Sathish K.R. Vs The Managing Directors, Bescom.,	a
CROSS EXAMINATION OF DW				
17	IDact of S10 27/2018 (EVIDENCE)		Sampath kumar Vs Divisional Controller, K.S.R.T.C	a
STEPS BY				
18	EX 216/2020 (NOTICE)		Chidananda K.G. Vs M/s TTP Technology Private Limited	Rekha raj
19	EX 217/2020 (NOTICE)		Pankaja S.Bhushan Vs Dr.Chennaraj Jain	S.Shankar
Cases listed below are adjourned due to Covid 19				
20	Appl.10(4)(A) 3/2019 (EVIDENCE)	02-01-2021 (11.00 AM to 02.00PM)	Chidanandaswamy C.S. Vs The Management, M/s Triveni Aeronautics Private Limited	N.P.S.
21	Appl.10(4)(A) 4/2019 (EVIDENCE)	02-01-2021 (11.00 AM to 02.00PM)	Renukaprasad Vs The Management, M/s Triveni Aeronautics Private Limited	N.P.S.
22	Appl.10(4)(A) 8/2019 (EVIDENCE)	02-01-2021 (11.00 AM to 02.00PM)	Mahendra K.P Vs The Management, M/s Triveni Aeronautics Private Limited	N.P.S. S.S.N.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
()				
<u>11.00 AM to 02.00PM</u>				
ORDERS ON BAIL u/s 438				
1	CrI.Misc. 1131/2020 (BAIL)		GANGADHARAI AH Vs CHELUR POLICE STATION	Keerthi raj V
2	SC 38/2020 (NBW)		Tumkur Town Police Station Vs Dananjaya	Public Prosecutor
3	SPL.C 43/2020 (NBW)		Tumkur Town Police Station Vs Dananjaya	Public Prosecutor
4	SPL.C 205/2020 (HBC)		Tumkur Rural Police Station Vs Doddathimmaiah	P.P.
5	SC 68/2017 (ACCUSED STATEMENT u/s 313 CrPC)		Kallambella Police station Vs Wasimkhan	Public Prosecutor
6	SC 27/2019 (ACCUSED STATEMENT u/s 313 CrPC)		Huliyurdurga Police station Vs Lokesh N.T.	Public Prosecutor
7	CRL.A 60/2019 (ARGUMENTS) IA/1/2019		N.Muralidhara Vs Kyathsandra Police station	Basavaraju R
8	SC 78/2020 (FRAMING OF CHARGE OR PLEA)		Huliyurdurga Police station Vs Shivanna @ Bakery Shiva @ Shiva	Public Prosecutor
9	CRL.R.P. 69/2020 (ORDERS)		K.T.Mayanna Vs Forest Officer, Gubbi	Doddashanaiah R V
ARGUMENTS BEFORE CHARGE				
10	SC 68/2020 (FRAMING OF CHARGE OR PLEA)		Koratagere police station Vs Maruthi	Public Prosecutor
11	SPL.C 77/2020 (FRAMING OF CHARGE OR PLEA)		Mines and Geology Department Tumkur Vs Maruthi	Public Prosecutor

ARGUMENTS ON PROSECUTION SIDE

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	SC 80/2016 (ARGUMENTS)		Bellavi Police Vs Srinivasa Alias Seena	Public Prosecutor
EVIDENCE ON PROSECUTION				
13	SPL.C 401/2019 (EVIDENCE)		Huliyur Police station Vs Ayyappa	Public Prosecutor
FIXING THE DATE FOR TRIAL				
14	SC 45/2020 (EVIDENCE)		Sira Police Station Vs Rajanaika	Public Prosecutor
OBJECTIONS				
15	CrI.Misc. 1135/2020 (BAIL)		Chinnaramanji Vs Kora Police station	M.S.Chinmaygi
ORDERS ON BAIL u/s 438				
16	CrI.Misc. 1132/2020 (BAIL)		Amanulla Khan Vs Hebbur Police station	Krishnappa C S
ORDERS ON BAIL u/s 439				
17	CrI.Misc. 1123/2020 (BAIL)		Raju Vs Kora Police station	T.S.Janardhana

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 108/2017 (EVIDENCE)		Women Police Station Vs Kiran P R	Public Prosecutor
2	SPL.C 104/2018 (EVIDENCE)		Bescom Vigilance Police station Vs Kumar	Public Prosecutor
3	SPL.C 520/2018 (APPEARANCE OF ACCUSED)		Medigeshi Police station Vs Kannadi	Public Prosecutor
4	CrI.Misc. 97/2020 (ARGUMENTS)		Suo-Moto-by-Court(Tumkur Town PS) Vs Chandraiah	Public Prosecutor
5	CRL.R.P. 43/2020 (ARGUMENTS) IA/1/2020		Guruprasad Vs Taluk Magistrate, Tumakuru.	Rajanna K C
6	CRL.R.P. 49/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		H.C.Kempegowda Vs G.H. Savitha	B.S.Madhusudhan
7	CrI.Misc. 1130/2020 (ORDERS)		Gangambike S. Vs Excise Police station Tumkur	Jagadeesh D A

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	ELEC.C 1/2018 (EVIDENCE)		A.Y.Hanumantharayappa Vs The Returning Officer Ward No.1 to 5, Tumkur Mahanagara Palike	G.K.Ranganatha
2	L.A.C. 111/2019 (ARGUMENTS)		Assistant Commissioner, Land Acquisition Officer Vs T.S.Siddegowda	a
3	L.A.C. 176/2019 (STEPS)		Special Land Acquisition officer Vs Lakshmiddevamma W/o K.Shankarappa Dead by LR., 1) Dr.K.S.Siddaraju	a
4	Civil Misc. 46/2020 (ARGUMENTS)		Special Land Acquisition officer Vs Abdul Khaya	Henjarappa.H
5	Com.O.S 27/2020 (FOR OBJECTION)		T.I.Manjunath Vs Mrs. Shaguftha Tarannum	Mohamed Afroz Ahamed
6	M.A. 16/2020 (NOTICE)		Poornima Vs Govindappa	H.P.Nataraj

Cases listed below are adjourned due to Covid 19

7	L.A.C. 173/2018 (EVIDENCE)	22-02-2021 (11.00 AM to 02.00PM)	Uday kumar Vs Special Land Acquisition Officer	C.G.Lakshmisha
8	L.A.C. 175/2018 (EVIDENCE)	22-02-2021 (11.00 AM to 02.00PM)	Chikkanna Vs The Specila Land Acquisition Officer	C.G.Lakshmisha
9	L.A.C. 176/2018 (EVIDENCE)	22-02-2021 (11.00 AM to 02.00PM)	Divya R. Vs The Specila Land Acquisiton Officer	C.G.Lakshmisha
10	L.A.C. 177/2018 (EVIDENCE)	22-02-2021 (11.00 AM to 02.00PM)	Balanagamma Vs The Special Land Acquisition Officer	C.G.Lakshmisha
11	EX 122/2020 (NOTICE)	22-02-2021 (11.00 AM to 02.00PM)	Shriram City Union Finance Ltd Vs Manjula	Ganesh Prasad K.
12	EX 132/2020 (NOTICE)	22-02-2021 (11.00 AM to 02.00PM)	Shriram City Union Finance Ltd Vs Hemantha Kumar	Ganesh Prasad K.

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13	L.A.C. 6/2019 (EVIDENCE)	22-02-2021	Doddamma Dead by her L.Rs. Bheemaiah Vs Special Land Acquisition officer	Krishnaiah C
14	L.A.C. 7/2019 (EVIDENCE)	22-02-2021	Hanumakka Vs Special Land Acquisition officer	Krishnaiah C
15	Civil Misc. 553/2019 (STEPS)	22-02-2021	Linganna Vs The Manager Power Greed Corporation of India Ltd	Girish
16	Civil Misc. 590/2019 (STEPS)	22-02-2021	Chandraiah Vs The Manager Power Greed Corporation of India Ltd	Girish
17	Civil Misc. 591/2019 (STEPS)	22-02-2021	Ramaiah Vs The Manager Power Greed Corporation of India Ltd	Girish
18	Civil Misc. 715/2019 (EVIDENCE) IA/1/2019	22-02-2021	B.N.Siddagangaiah Vs Principal Manager, Power Grid Corporation Of India Ltd.,	Ramesh Babu T R
19	EX 137/2020 (NOTICE)	23-02-2021 (11.00 AM to 02.00PM)	Shivashree Souharda Credit Cooperative Ltd. Vs Dhakshyayini C.D.	Prem Kumar R.
20	EX 144/2020 (NOTICE)	23-02-2021 (11.00 AM to 02.00PM)	Shriram City Union Finance Ltd Vs Kumar	Ganesh Prasad K.
21	EX 145/2020 (NOTICE)	23-02-2021 (11.00 AM to 02.00PM)	Shriram City Union Finance Ltd Vs Nayaz Pasa	Ganesh Prasad K.
22	EX 150/2020 (NOTICE)	23-02-2021 (11.00 AM to 02.00PM)	Shriram City Union Finance Ltd Vs Manjunatha	Ganesh Prasad K.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	SC 133/2019 (HEARING)		Tumkur Rural Police Station Vs Gajendra @ Ganesh	Public Prosecutor
2	CRL.A 10/2019 (SETTLEMENT)		Chikkegowda Vs Gubbi Police station	B.T.Rangaswamy
3	SC 19/2017 (EVIDENCE)		Huliyurdurga Police Vs Arunraja	Public Prosecutor
4	CRL.R.P. 47/2019 (ARGUMENTS)		Shanthakumari H.C. Vs R.Gurumurthy	Sadashivappa G H
5	SC 107/2019 (EVIDENCE)		Tavarekere Police station Vs Tukarama Chadar Pawar	Public Prosecutor
6	CRL.A 98/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Kumaraswamy M.B. Vs Roopa.G.S.	Vedamurthachar
7	CRL.R.P. 85/2019 (ARGUMENTS)		H.S.Dasanna Vs K.S.Varalakshmi	Saraswathi K.C.
8	CRL.A 36/2020 (ARGUMENTS)		Madhu Transport Company.,Rajnish Jain Vs Authorized Officer and Deputy Commissioner of Excise.,	Bhat G K
9	CrI.Misc. 1124/2020 (FOR OBJECTION)		Chennakeshavgowda Vs Kyathsandra Police station	V.Lakshmi Kanth Rao

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<u>02.45 PM to 05.45PM</u>				
1	REV (RENT) 1/2014 (ARGUMENTS) IA/1/2014		T.N.Ramanna Vs Papachamma @ Rangamma	H.V.Ranganathareddy
2	R.A. 293/2019 (ARGUMENTS)		Rangaswmaiah Vs Gangamma	P.M
3	R.A. 78/2020 (NOTICE)		R.Nanjappa Vs Rangaswamaiah	Ravishankar G B
4	R.A. 196/2020 (ARGUMENTS)		Lakshamma Vs Kempamma	Ravishankar G B
5	R.A. 28/2020 (Call for LCR) IA/1/2020		Rudradevaru Vs Paramashivaiah	Mallikarjunaiah M
6	R.A. 190/2016 (FOR OBJECTION)		Chikkathimmaiah Vs Doddathimmaiah dead by Lrs	M.S. Shreedhar murthy
7	M.V.C. 786/2019 (ARGUMENTS)		Umesh.T.H Vs Mamatha.B.R	Chandrashekaraiiah M S
Cases listed below are adjourned due to Covid 19				
8	M.V.C. 936/2019 (EVIDENCE)	05-01-2021	Chiranjivi.H Alias Maruthi Vs Nanjundappa.P.M	Kariyanna GH
9	Civil Misc. 92/2016 (FOR ENQUIRY)	28-01-2021 (02.45 PM to 05.45PM)	Rathnamma Vs Executive engineer,(Elec) Major works department, BESCO, Tumkur	
10	Civil Misc. 93/2016 (FOR ENQUIRY)	28-01-2021 (02.45 PM to 05.45PM)	Jaber Khan Vs The Competent Authority, Kudgi Transmission Ltd, Bangalore	B.V. Vasantha kumar
11	Civil Misc. 106/2016 (EVIDENCE)	28-01-2021 (02.45 PM to 05.45PM)	Thahera Bi Vs The Competent Authority, Kudgi Transmission Ltd.,No. 38, Cubbon Road, Bangalore	B.V. Vasantha kumar
12	Civil Misc. 107/2016 (EVIDENCE)	28-01-2021 (02.45 PM to 05.45PM)	Makbul Khan Vs The Competent Authority, Kudgi Transmission Ltd.,No. 38, Cubbon Road, Bangalore	B.V.Vasantha kumar

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13	Civil Misc. 108/2016 (EVIDENCE)	28-01-2021 (02.45 PM to 05.45PM)	T.M. Manjunatha Vs The Competent Authority, Kudgi Transmission Ltd.,No. 38, Cubbon Road, Bangalore	B.V. Vasanthakumar
14	Civil Misc. 18/2015 (EVIDENCE)	28-01-2021	K.Krishnappa Vs The Assistant Commissioner and Competent Authority	Sreinivasa G K
15	Civil Misc. 95/2016 (EVIDENCE)	29-01-2021 (02.45 PM to 05.45PM)	Hanumantharayappa Vs M/s Kudagi Transmission Limited, No. 38, Cubbon Road, Bangalore	Adaveeshaiah B
16	Civil Misc. 131/2016 (EVIDENCE)	29-01-2021 (02.45 PM to 05.45PM)	H. Ramesha Vs M/s Kudagi Transmission Ltd., Bangalore	Adaveeshaiah B
17	Civil Misc. 132/2016 (EVIDENCE)	29-01-2021 (02.45 PM to 05.45PM)	Siddarangaiah Vs M/s Kudagi Transmission Ltd, Bangalore	Adaveeshaiah B
18	Civil Misc. 230/2018 (EVIDENCE)	22-02-2021 (02.45 PM to 05.45PM)	Shivaramanna alias Shivaramaiah Vs KUDIGI Transmission Limted, Cubbon road, Bangalore	K. Ranganathaiah
19	Civil Misc. 232/2018 (EVIDENCE)	22-02-2021 (02.45 PM to 05.45PM)	Smt. Thimmarajamma Vs KUDIGI Transmission Limted, Cubbon road, Bangalore	K. Ranganathaiah
20	Civil Misc. 233/2018 (EVIDENCE)	22-02-2021 (02.45 PM to 05.45PM)	Sannarangappa Vs KUDIGI Transmission Limted, Cubbon road, Bangalore	K. Ranganathaiah
21	Civil Misc. 234/2018 (EVIDENCE)	22-02-2021 (02.45 PM to 05.45PM)	Nagaraju K.L. Vs KUDIGI Transmission Limted, Cubbon road, Bangalore	K. Ranganathaiah
22	Civil Misc. 240/2018 (FOR OBJECTION)	22-02-2021 (02.45 PM to 05.45PM)	Smt. Rangamma Vs The Superintendent Engineer, KPTCL	K. Ranganathaiah
23	Civil Misc. 241/2018 (EVIDENCE)	22-02-2021 (02.45 PM to 05.45PM)	Kambanna Vs The Superintendent Engineer, Karnataka Power Transmission co. ltd, Tumkur	K. Ranganathaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	Civil Misc. 242/2018 (FOR OBJECTION)	22-02-2021 (02.45 PM to 05.45PM)	Lakkanna Vs The Superintendent Engineer, KPTCL	K. Ranganathaiah
25	Civil Misc. 231/2018 (EVIDENCE)	22-02-2021	Smt. Jayashree Vs KUDIGI Transmission Limted, cubbon road, Bangalore	K. Ranganathaiah
26	Civil Misc. 417/2018 (FOR ENQUIRY)	23-02-2021	Rangaswamaiah Vs Power Grid Corporation Of India Limited	M.Sudendra Kumar
27	Civil Misc. 468/2018 (FOR ENQUIRY)	23-02-2021	Kanthappa Vs Managing Director	M.Narayan
28	Civil Misc. 250/2019 (FOR ENQUIRY) IA/1/2019 IA/2/2019	23-02-2021	Chandpasha Vs Latha	M.K.Sampath Kumar

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1	SPL.C 143/2020 (HBC)		Turuvekere Police Station Vs Hasan Aliyas Thigane @ Thigane	P.P.
2	SPL.C 472/2018 (Fixed Date for trial)		Sira Police Station Vs Chandru @ Chandrashekaraiiah	Public Prosecutor
3	SPL.C 167/2019 (Fixed Date for trial)		Kibbanahalli Police station Vs Thimmaraju @ Timmaiah @ Raju	Public Prosecutor
4	CrI.Misc. 1054/2020 (ORDERS)		Mahesha G Vs Tumkur Rural Police Station	Doddamane Gopala Gowda
5	CrI.Misc. 1110/2020 (ORDERS)		Preetham @ Stani Vs Tumkur Town Police Station	Rajashekhar .M.
6	CrI.Misc. 1129/2020 (FOR OBJECTION)		Ramesh Vs Handanakere Police station	Narasimhamurthy
FIXING THE DATE FOR TRIAL				
7	SC 58/2020 (EVIDENCE)		Jayanagara Police station Vs Sikandar	Public Prosecutor
Cases listed below are adjourned due to Covid 19				
8	SPL.C 26/2016 (EVIDENCE)	04-12-2020	Chelur Police Vs Pappaiah	Public Prosecutor
9	SPL.C 433/2015 (EVIDENCE)	05-12-2020	Chikkanayakanahalli Police Vs Ramesh	Public Prosecutor
10	SPL.C 256/2015 (Fixed Date for trial)	07-12-2020	Kora Police Vs Rajanna @ Dabarajanna	Public Prosecutor

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Cases listed below are adjourned due to Covid 19				
1	R.A. 98/2019 (ARGUMENTS)	23-12-2020	Thimmakka Vs Hanumakka	H
2	R.A. 236/2019 (ARGUMENTS) IA/1/2019	23-12-2020	Puttarangamma Vs Kenchappa	Yogish T R
3	R.A. 13/2020 (ARGUMENTS) IA/1/2020 IA/2/2020	23-12-2020	Siddamma Vs B.S.Girijamma	Venkatesh K C
4	R.A. 26/2020 (ARGUMENTS)	23-12-2020	Chikkarangaiah @ Puttaiah Vs Lakshamma	Ramakrishnaiah S R
5	R.A. 54/2020 (ARGUMENTS)	23-12-2020	Umadevi Vs Rangappa	Narasaraju H G
6	R.A. 105/2020 (Call for LCR)	04-01-2021	M.R.Sundara Murhty Vs Sharadamma	R Nagesh Rao Gaikawad
7	R.A. 100/2020 (NOTICE)	09-02-2021	Hanumtharayappa Vs Siddappa	Harikumar K H
8	M.V.C. 560/2020 (NOTICE)	09-02-2021	Siddesh P.T. Vs Sathyanarayan K.	Kariyanna GH
9	M.V.C. 561/2020 (NOTICE)	09-02-2021	Komala N. Vs Sreenivas	Kariyanna GH
10	M.V.C. 659/2020 (NOTICE)	09-02-2021	Gangamma Vs Manoj Singh	N Basavaraju
11	Civil Misc. 25/2019 (FOR OBJECTION)	20-02-2021	R.Praveenkumar Vs The Natinal Highway Authority of India	T.Govindaraju
12	Civil Misc. 26/2019 (FOR OBJECTION)	20-02-2021	Sulochanamma Vs The National Highway Authority of India	T.G.Govindaraju
13	Civil Misc. 27/2019 (FOR OBJECTION)	20-02-2021	Manjunatha Vs The National Highway Authority of India	T.G.Govindaraju

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14	Civil Misc. 161/2019 (FOR OBJECTION)	20-02-2021	Muddaiah alias Muddanna Vs The Assistant Executive Engineer	T.Rajanna
15	Civil Misc. 162/2019 (STEPS)	20-02-2021	Nagamma Vs KUDIGI Transmission Limited(KTL)	T.Rajanna
16	Civil Misc. 163/2019 (FOR ENQUIRY)	20-02-2021	Muddanna dead by his LRs. G.M.Nagaraju Vs Karnataka Power Transmission Corporation Limited (KPTCL)	T.Rajanna
17	Civil Misc. 164/2019 (FOR OBJECTION)	20-02-2021	S.Virupaksha Vs The Managing Director, Power Grid Corporation of India Limited	B.C.Shivakumar
18	Civil Misc. 325/2019 (FOR OBJECTION)	20-02-2021	Venkatappa Vs The Executive Engineer	Govindaraju R
19	Civil Misc. 491/2019 (STEPS)	20-02-2021	K.M.Shivakumar Vs The Manager Power Greed Corporation of India Ltd	Girish
20	Civil Misc. 492/2019 (STEPS)	20-02-2021	Lokamma Vs The Manager Power Greed Corporation of India Ltd	Girish
21	Civil Misc. 493/2019 (STEPS)	20-02-2021	Siddalingappa Vs The Manager Power Greed Corporation of India Ltd	Girish
22	Civil Misc. 494/2019 (STEPS)	20-02-2021	Kumaraswamy Vs The Manager Power Greed Corporation of India Ltd	Girish
23	Civil Misc. 518/2019 (STEPS)	20-02-2021	Govindappa Vs The Manager Sothern Range Transmission System-II, Power Grid Corporation of India Limited.,	Roopa M
24	Civil Misc. 684/2019 (STEPS)	20-02-2021	Kempaiah Vs The Manager Power Greed Corporation of India Ltd	Girish

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25	Civil Misc. 1/2020 (FOR OBJECTION)	20-02-2021	Narayanappa Vs G.Gangappa	Shivalingaraju.K.N
26	Civil Misc. 4/2020 (NOTICE)	20-02-2021	Palanetheraiah Vs Power Greed Corporation of India Ltd	Lokesh D M

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 77/2020 (HBC)		Kunigal Police station Vs Nagaraju @ Naga	Public Prosecutor

Dangling IA:

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Sri. N. Krishnaiah(Incharge)
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.V.C. 383/2018 (EVIDENCE)		Shivanna M Vs The Managing Durector VRL Transport Logistics, vijayananda Road, Lines Ltd, Hubballi	Sujith Kumar G.P.
2	R.A. 128/2018 (ARGUMENTS)		Muktar Ahamed Vs Sultan Mohiyyidin by Lrs a)Shamshuddin b)Shajuddin c)Saleemuddin d)Ziauddin e) Shaheen Salma	Krishnasastri T S
3	R.A. 131/2018 (ARGUMENTS)		Sulthan Mohiyuddin by Lrs 1)Shamshuddin 2)Shajuddin 3) Saleemuddin 4) Ziauddin 5)Shaheen Salma Vs Shazadi Begum	Yogish T R
4	M.V.C. 1091/2018 (ARGUMENTS)		Venkatesha @ Venkateshappa Vs Sridhara K.H.	Kumaraswamy M.N.
5	R.A. 316/2018 (ARGUMENTS)		Rangaswamaiah Vs L.N.Hanumanthaiah	H.C.Kumaraswamy
6	EX 221/2020 (NOTICE)		Dastagir Vs Reliance General Insurance Co.Ltd	G.Sajjad Ahmed
Cases listed below are adjourned due to Covid 19				
7	R.A. 237/2019 (FOR OBJECTION) IA/1/2019 IA/2/2019	19-12-2020	Venkatappa Vs Rathnamma	Hanumantharayappa
8	M.V.C. 1025/2018 (petition amendment)	31-12-2020	Naveen.H.R Vs Purushottam.T.K	Srinivasa murthy.N.H
9	M.V.C. 1072/2019 (SUMMONS)	31-12-2020	Pavithra.P Vs Syed Jamir	D.M.Lokesh
10	M.V.C. 1095/2019 (written statement of R2)	31-12-2020	Nagarathnamma Vs Krishnappa	Borappa.K
11	M.V.C. 1132/2019 (written statement of R2)	31-12-2020	Kyamenalappa Vs Chandrasekhar.G.L	Ansar Pasha M
12	M.V.C. 1462/2019 (written statement of R2)	31-12-2020	Ramaiah Vs Milky Mist Dairy Food Private Limited.,	Narayanagowda P.R.

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	M.V.C. 1463/2019 (written statement of R2)	31-12-2020	Rajashekar.M.R. Vs Milky Mist Dirty Food Private Limited.,	Narayanagowda P.R.
14	M.V.C. 1508/2019 (written statement of R2)	31-12-2020	Narasimhamurthy Vs Devaraju	Chandrashekar M S
15	Civil Misc. 193/2017 (EVIDENCE)	15-01-2021	Rajanna Vs The Superintendent Engineer, KPTCL, Tumkur	T.S.Hidayath Pasha
16	Civil Misc. 194/2017 (EVIDENCE)	15-01-2021	Sannahanumakka Vs The Superintendent Engineer, KPTCL, Tumkur	T.S. Hidayath Pasha
17	Civil Misc. 195/2017 (EVIDENCE)	15-01-2021	Peddakka Vs The Superintendent Engineer, KPTCL, Tumkur	T.s. Hidayath Pasha
18	Civil Misc. 196/2017 (EVIDENCE)	15-01-2021	Malleshaiah Vs The Superintendent Engineer, KPTCL, Tumkur	T.S. Hidayath pasha
19	Civil Misc. 197/2017 (EVIDENCE)	15-01-2021	Sreenivasaiah Vs The Superintendent Engineer, KPTCL, Tumkur	T.S. Hidayath Pasha
20	Civil Misc. 198/2017 (EVIDENCE)	15-01-2021	Thimmaiah alias Thimmaraju Vs The Superintendent Engineer, KPTCL, Tumkur	T.S. Hidayath Pasha
21	EX 641/2018 (STEPS)	15-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Mahaboob Pasha	Lokesh T H
22	Civil Misc. 492/2018 (EVIDENCE)	15-01-2021	Gangamma Vs The Executive Engineer	Aslam
23	Civil Misc. 493/2018 (EVIDENCE)	15-01-2021	N.Gangegowda Vs The Executive Engineer, Power Grid NM Transmission Limited	Aslam
24	Civil Misc. 516/2018 (STEPS)	15-01-2021	Eramma Vs Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya

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Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	Civil Misc. 517/2018 (STEPS)	15-01-2021	Vishwanath Vs Karnatka Power Transmission Corporation Limited	G.N.N.Aradhya
26	Civil Misc. 548/2018 (EVIDENCE)	15-01-2021	Hanumantharayappa Vs Karnatka Power Transmission Corporation Limited	G.N.B.Aradhya
27	Civil Misc. 549/2018 (EVIDENCE)	15-01-2021	Thimmaiah @ Thimmabovi Vs Government of India	G.N.B.Aradhya
28	Civil Misc. 550/2018 (EVIDENCE)	15-01-2021	T.Rajanna Vs Government of India	G.N.B.Aradhya
29	Civil Misc. 554/2018 (EVIDENCE)	15-01-2021	Jayamma Vs The Chief Engineer	H.Rajkumar
30	Civil Misc. 571/2018 (EVIDENCE)	15-01-2021	Eramma Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T
31	Civil Misc. 575/2018 (EVIDENCE)	15-01-2021	G.S.Panchayakasharaiah Vs Power Grid NM Transmission Limited	H.J.Parameshwarappa
32	Civil Misc. 576/2018 (FOR OBJECTION)	15-01-2021	G.N.Pankaja Vs KUDIGI Transmission Limited	T.N.Suresha
33	Civil Misc. 577/2018 (FOR OBJECTION)	15-01-2021	Lakshamma Vs Assistant Commissioner and Competent Authority	T.N.Suresha
34	Civil Misc. 598/2018 (EVIDENCE)	15-01-2021	K.H.Jayamma Vs Special Land Acquisition officer	K.C.Nagaraju
35	Civil Misc. 599/2018 (EVIDENCE)	15-01-2021	Goramma Vs Special Land Acquisition officer	K.C.Nagaraj
36	Civil Misc. 600/2018 (EVIDENCE)	15-01-2021	Kavamma Vs Special Land Acquisition officer	K.C.Nagaraju
37	Civil Misc. 139/2019 (EVIDENCE)	15-01-2021	Basaiah Vs The Executive Director	Sannalingaiah
38	Civil Misc. 165/2019 (FOR ENQUIRY)	15-01-2021	Channamani Vs The Superintendent Engineer, KPTCL	C.G.Lakshmisha

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	Civil Misc. 166/2019 (EVIDENCE)	15-01-2021	M.D.Vajrappa Vs The Superintendent Engineer, KPTCL	C.G.Lakshmisha
40	Civil Misc. 191/2019 (FOR ENQUIRY)	15-01-2021	Nandeешaiah Vs Karnataka Power Transmission Company Limited	C.G.Lakshmisha
41	Civil Misc. 192/2019 (FOR ENQUIRY)	15-01-2021	M.B.Basavaraju Vs Karnataka Power Transmission Company Limited	C.G.Lakshmisha
42	Civil Misc. 207/2019 (FOR ENQUIRY)	15-01-2021	Chandraiah Vs The Superintendent Engineer, KPTCL	C.G.Lakshmisha
43	Civil Misc. 221/2019 (FOR ENQUIRY)	15-01-2021	Sudgadappa Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Hariprasad M.B.
44	Civil Misc. 222/2019 (FOR ENQUIRY)	15-01-2021	Kenchanna Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Hariprasad M.B.
45	Civil Misc. 224/2019 (FOR ENQUIRY)	15-01-2021	Rajappa Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Hariprasad M.B.
46	Civil Misc. 240/2019 (FOR ENQUIRY)	15-01-2021	Niranjanapp Vs The Superintendent Engineer, KPTCL	Giriraju H S
47	Civil Misc. 241/2019 (FOR ENQUIRY)	15-01-2021	Niranjanappa Vs The Superintendent Engineer, KPTCL	Giriraju H S

Dangling IA:

Prl. District and Sessions Judge

Sri. N. Krishnaiah

**Addl. District and Sessions Judge-FTSC-I, Tumakuru (Spl. Court for Trial of cases under
POCSO Act)**

Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 14/2020 (NBW)		Sira Police Station Vs Hanumantharaju	Public Prosecutor
2	SPL.C 321/2020 (NBW)		Sira Police Station Vs Fairoz Ahammed	P.P.
3	SPL.C 206/2020 (HBC)		Kallambella Police station Vs Ramachandra	P.P.

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	SPL.C 344/2011 (EVIDENCE)		KARNATAKA LOKAYUKTHA POLICE TUMKUR Vs T.R.KRISHNAMURTHY	L N Miskin
2	SPL.C 218/2014 (EVIDENCE)		State by Lokayuktha Police, Tumkur. Vs T.S.Anjanappa	Public Prosecutor
3	SPL.C 80/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Lokayuktha Police Vs H Basavaiah @ Basavaiah	Shivakumar Biligere
4	SPL.C 82/2016 (EVIDENCE)		Lokayuktha Police Vs Dr Mamatha K	Public Prosecutor
5	SPL.C 213/2016 (EVIDENCE)		Lokayuktha Police Vs K Govindappa	Venkataramanayaka Public Prosecutor
6	SPL.C 423/2017 (ARGUMENTS)		Anti corruption Bureau Police station Vs Muddalagiriappa	Public Prosecutor R Jagannath
7	SPL.C 44/2018 (EVIDENCE)		Anti corruption Bureau Police station Vs K R Shivanandaiah Alias Shivanand	Public Prosecutor R Jagannath
8	SPL.C 392/2019 (SUMMONS)		Anti corruption Bureau Police station Vs Mariyappa H	Public Prosecutor Mallikarjuna S K
9	SPL.C 458/2019 (FRAMING OF CHARGE OR PLEA)		Anti corruption Bureau Police station Vs Mamatha H R	Public Prosecutor R Jagannath

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	M.V.C. 1468/2019 (EVIDENCE)		Madhavi Vs Srinivasa Rao	Raghu R D.A Rajesh Guptha
2	R.A. 277/2019 (NOTICE)		Chikkanna Vs Kamamma	Basaaraju R
3	M.V.C. 1558/2019 (EVIDENCE)		Honne Mahanthesh Vs M.N.Ramesh	Kumar T H K V Sudharshan Kumar
4	R.A. 35/2020 (ORDERS) IA/1/2020		Lingappa Vs Special Land Acquisition officer	Shivanna D A N Gangarangaiah
5	R.A. 39/2020 (ARGUMENTS)		Ganganna Vs Rajkumar	Gundanna D Rajanna K C
6	R.A. 40/2020 (ARGUMENTS)		Ganganna Vs T.S.Parameshwarappa	Gundanna D K C Rajanna
7	R.A. 81/2020 (JUDGEMENT)		Smt.Gowramma Vs Smt. Gangamma	V.R.Venkateshappa T K Jayaram
8	R.A. 84/2020 (NOTICE)		K.S.Vishal Kumar Vs K.R.Yashoda	Bhasmangi Rudraiah H S
9	R.A. 94/2020 (ARGUMENTS)		Sanjeevamma Vs Lakshminarasappa Dead by LRs. 1.a.Lakshamma	Ramesh
10	Civil Misc. 35/2020 (NOTICE) IA/1/2020		T.S.Nataraju Vs Mahadevamma	Sathisha.T.S
11	R.A. 148/2020 (FOR OBJECTION)		H.Abdul Ghani Vs H.Govindaraju	Shivarajappa.K Shivananjappa P
12	R.A. 149/2020 (ARGUMENTS)		Mallanna Vs T.V.Umesh	Nagabhushana S N Nagaraj G
13	R.A. 163/2020 (JUDGEMENT)		Nanjundappa Since dead by his LRs Vs Special Land Acquisition officer	Gangadhariah
14	M.V.C. 655/2020 (ISSUES)		Venkatappa Vs Madan Raj A.	Shivanna C.G.Jagadeesh

Prl. District and Sessions Judge

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VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	M.V.C. 677/2020 (EVIDENCE)		Narasimhamurthy Vs Veeresh Kumar T.M.	Kumaraswamy C S
16	P and SC 2/2020 (FOR ENQUIRY)		B.L.Gowda @ K.R.B.L.Gowda Vs Nil	Devaraju B R
17	Civil Misc. 280/2020 (FOR ENQUIRY)		Puttanarasamma Vs Deputy General Manager, M/s Power Grid Corporation of India Limited	C.Suresh Kumar
18	Civil Misc. 283/2020 (FOR ENQUIRY)		Mahadevamma Vs Powergrid N.M.Transmission Ltd.,	G.H.Ravi
19	Civil Misc. 284/2020 (FOR ENQUIRY)		Gangadaraiah Vs Powergrid N.M. Transmission Ltd.,	G.H.Ravi
20	Civil Misc. 295/2020 (ORDERS)		Dayakirana adoption center (Run by St.Gregorios Dayabhavan) represented by Ramesh V.G. Vs Nil	Meenakshi N.
11.00 AM to 02.00PM				
21	R.A. 370/2016 (NOTICE) IA/1/2016		R.R. Raveesh Vs T. Rangaiah	Hanumantharayappa
22	M.V.C. 1116/2017 (EVIDENCE)		Devaraju Vs Nanjundaiah	A.S. Chandrashekaraiiah
23	R.A. 162/2018 (Respondent Arguments)		Jayalakshamma Vs The Special Land Acquisition Officer, Hemavathi Channel Zone	Somasundar H N Shivkumar B.C
24	R.A. 321/2018 (JUDGEMENT)		Rangegowda Vs Special Land Acquisition officer	T.N.Suresha Sudheendra Kumar M
25	R.A. 93/2019 (Respondent Arguments) IA/1/2019 IA/2/2019		The Deputy Chief Engineer(Representing the Chief Engineer) Vs Badrunnissa	G.S.Ramasesha M E Nijalingappa

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	M.V.C. 637/2019 (ARGUMENTS)		Jagadeesh Sai Babu Peta @ Peta Jagadeesh Sai Babu Vs Chaitanya Rayudu	P.C.Eshwarappa BS Ramakrishnaiah
27	M.V.C. 737/2019 (SUMMONS)		Ravi Chowhan Vs Gopala.M	N.Geetha Manjunatha S
28	M.V.C. 852/2019 (EVIDENCE)		Hanumantharayappa Vs Bhyrappa.R	Ramesh.S
29	M.V.C. 1343/2019 (EVIDENCE)		Afsar Ulla Khan Vs Shivaraju.M.	Bhasmangi Rudraiah H S
30	R.A. 265/2019 (JUDGEMENT) IA/1/2019		Lakshamma Vs Lakshmirama.T.H	Ramakrishnaiah.S.R Harishbabu M S
31	M.V.C. 1450/2019 (FOR OBJECTION)		Padmamma Vs Dushyanth.H	Parameshwarappa.H.J G N Prasannakumar

Cases listed below are adjourned due to Covid 19

32	EX 203/2019 (STEPS)	11-12-2020	M/S Shriram City Union Finance Co.Ltd Vs Gangadhara	B.G.Gowrishankar
33	EX 205/2019 (STEPS)	11-12-2020	M/S Shriram City Union Finance Co.Ltd Vs Srinivasa	B.G.Gowrishankar
34	EX 206/2019 (STEPS)	11-12-2020	M/S Shriram City Union Finance Co.Ltd Vs Manjesh	B.G.Gowrishankar
35	EX 207/2019 (STEPS)	11-12-2020	M/S Shriram City Union Finance Co.Ltd Vs Hanumantharaju	B.G.Gowrishankar
36	EX 208/2019 (STEPS)	11-12-2020	M/S Shriram City Union Finance Co.Ltd Vs Ramachandra	B.G.Gowrishankar T M Dhananjaya
37	EX 246/2019 (NOTICE)	11-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Manjunatha.B	Ganesh Prasad.K
38	M.V.C. 874/2019 (written statement of R2)	11-12-2020	Shivalingamurthy Vs Mohammed Sadiq	Hanumantharayappa K S Shankarashastri

Prl. District and Sessions Judge

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VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	EX 356/2019 (STEPS)	11-12-2020	M/S Shriram City Union Finance Co.Ltd Vs Raveesh	Gowrishankar Beerasandra Gangadharaiiah
40	EX 439/2019 (STEPS)	11-12-2020	M/s Shriram Transport Finance Company Vs Nagaraju	Lokesh T H
41	EX 472/2019 (STEPS)	11-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Babjan	Sannamarappa.J.B
42	EX 473/2019 (STEPS)	11-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Ravikumar.R	Sannamarappa.J.B
43	EX 474/2019 (STEPS)	11-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Chandrakanth.D	Sannamarappa.J.B
44	EX 475/2019 (NOTICE)	11-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Marithimmaiah.H.R	Sannamarappa.J.B
45	EX 477/2019 (NOTICE)	11-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Mallikarjunaiah	Niranjana Murthy.E
46	M.V.C. 1336/2019 (written statement of R2)	11-12-2020	Kanakalakshmi.C.R Vs Alumelamma	Jaganatha.K.S
47	EX 528/2019 (NOTICE)	11-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Omkaramurthy.T.J	Sannamarappa.J.B
48	M.V.C. 1449/2019 (STEPS)	11-12-2020	Halappa Vs KSRTC The Divisiona Manager	Bendre Kumar T
49	EX 699/2019 (STEPS)	11-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Gajendra Kumar.G.	Ganesh Prasad K Bendrekumar T
50	EX 701/2019 (NOTICE)	11-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Kumar K.N.	Ganesh Prasad K

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Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	EX 702/2019 (STEPS)	11-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Shivanna.K.S	Ganesh Prasad K
52	M.V.C. 122/2020 (STEPS)	11-12-2020	Kumar Vs R.Mahendra Raju	Suresha M D
53	M.V.C. 123/2020 (STEPS)	11-12-2020	Muddahanumaiah Vs R.Mahendra Raju	Suresha M D
54	M.V.C. 138/2020 (STEPS)	11-12-2020	Thippamma Vs Chandrasekar	Kumaraswamy.M.N
55	M.V.C. 483/2020 (written statement of R2)	11-12-2020	Asha N. Vs Shivakumar B.S.	Natesh S.
56	Civil Misc. 267/2020 (STEPS)	11-12-2020	Dyavaraiah Vs Assistant Executive Engineer (Ele)	Devaraj H N
